GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UN-STARRED QUESTION No. 676 TO BE ANSWERED ON 08.02.2021

National Clean Air Programme

676. SHRI SANJAY SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the list of cities identified under the National Clean Air Programme to improve the ambient air quality;
- (b) the action plan prepared to assess the development since the launch of programme, citywise; and
- (c) the extent to which air pollution has further worsened the conditions in Delhi and effort being made to improve the air quality?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) 122 non-attainment cities have been identified under National Clean Air Programme (NCAP) based on air quality levels exceeding National Ambient Air Quality Standards from 2015-2019. The list of these non-attainment cities is given at Annexure.
- (b) Out of 122 non-attainment cities, Central Pollution Control Board (CPCB) has approved 111 city action plans for ground implementation and 13 city action plans are under review. The city specific action plans have been prepared which *inter-alia* include measures for strengthening the monitoring network, reducing vehicular/industrial emissions, increasing public awareness etc. The details of short, medium and long-term city specific action are available at https://cpcb.nic.in/approved-city-action-plans/. Implementation and development of the city specific action plans are regularly monitored by Committees at Central and State level namely Steering Committee, Monitoring Committee and Implementation Committee since the launch of programme. CPCB is assisting the State Governments in formulation, implementation and monitoring of the city specific action plans.
- (c) There has been significant improvement in the air quality since 2016. The same is depicted in the table given below:

Year (no. of days)		2016*	2017	2018	2019	2020*	*9	17	18	19	*0
Category		(354)	(365)	(365)	(365	(366)	2016*	2017	2018	2019	2020*
Good	(0-50)	0	2	0	2	5	108	152	159	182	227
Satisfactory	(51–100)	25	45	53	59	95					
Moderate	(101–200)	83	105	106	121	127					
Poor	(201–300)	120	115	113	103	75	246	213	206	183	139
Very Poor	(301–400)	101	89	73	56	49					
Severe	(>401)	25	9	20	24	15					

In a comparison between 2016 and 2019, the 'Good', 'Satisfactory' and 'Moderate' days increased to 182 in 2019 in comparison to 108 in 2016 whereas, number of 'Poor', 'Very Poor' and 'Severe' reduced from 246 in 2016 to 183 in 2019. In a comparison between 2019 and 2020, the 'Good', 'Satisfactory' and 'Moderate' days increased to 227 in 2020 in comparison to 182 in 2019 whereas, number of 'Poor', 'Very Poor' and 'Severe' reduced from 183 in 2019 to 139 in 2020.

The consistent improvement in the air quality in Delhi is a result of the efforts made by the government which *inter-alia* include:

- (i) Monitoring of implementation of measures related to management of air pollution in Delhi and NCR by a High Level Task Force (HLTF) constituted under the Chairmanship of Principal Secretary to PM in November, 2017;
- (ii) Comprehensive Air Plan (CAP) for Delhi NCR identifying the timelines and implementing agencies for actions;
- (iii) Implementation of Graded Response Action Plan (GRAP) for Delhi and NCR for different levels of pollution;
- (iv) Leapfrogging from BS-IV to BS-VI fuel standards since 1st April, 2018 in NCT of Delhi and from 1st April, 2020 in the rest of the country;
- (v) Development of peripheral Expressway and Highways are also reducing the fuel consumption and pollution;
- (vi) Network of Metro rails for public transport are enhanced and more cities covered;
- (vii) Use of RFID tags have been made mandatory for commercial vehicles entering Delhi;
- (viii) Rolling out of Faster Adoption and Manufacturing of Electric Vehicles (FAME) -II scheme to promote electric vehicles;
- (ix) Banning of use of pet coke and furnace oil as fuel and import of petcoke permitted in Cement Kilns, Lime Kilns, Calcium Carbide plants and Gasification plants of Oil Refineries for use as feed stock or for manufacturing process;
- (x) Shifting to PNG clean energy by 2,829 industrial units in Delhi NCR;
- (xi) Installation of on-line continuous (24x7) monitoring devices in red category 562 industrial units in Delhi and NCR;

- (xii) Strict action, including closure of air polluting units (including DG sets) (230), issuing of show-cause notices (91) and filing of legal cases (8), have been taken against non-complying units;
- (xiii) Revision of emission standards for industrial sectors from time to time;
- (xiv) Shifting to zig-zag technology by 2697 brick kilns;
- (xv) Operation of 03 Waste-to-Energy (W-t-E) plants in Delhi with a total capacity of 5300 Tonnes Per Day (TPD) with a capacity of 59 MW;
- (xvi) Operation of Multiple waste to compost plants with over 200 TPD capacity including centralized and decentralized composting facilities;
- (xvii) Operation of Bioremediation and bio-mining of landfill sites;
- (xviii) Deployment of increased numbers of mechanised road sweeping machines;
- (xix) Issuance of SoPs and notification regarding dust mitigation measures for construction and demolition activities;
- (xx) Operation of three C&D waste processing plants with 2,650 TPD capacity;
- (xxi) Mechanism for using anti-smog gun in all construction projects in Delhi-NCR;
- (xxii) Implementation of Air Quality Early Warning System for Delhi in October, 2018;
- (xxiii) Deployment of dedicated squads/ teams to monitor polluting activities, especially in hotspots, in Delhi and NCRand report on SAMEER App since 2018;
- (xxiv) Ambient air purification through Wind Augmentation and Purification Units (WAYUs) for pollution abatement at traffic intersections;
- (xxv) Pilot project for installation of smog tower (medium scale air cleaning system) to be replicated in some sensitive and hotspot areas for localized reduction of pollution levels in Delhi;
- (xxvi) Assessment through real time source apportionment to characterize PM2.5 including organic matter, and inorganic components during the Lockdown period indicating substantial reduction in the share of vehicular emission in PM2.5;

(xxvii)Advisory issued to State Boards to use dust suppressant, etc.

Annexure

ANNEXURE REFERRED IN REPLY TO THE RAJYA SABHA UNSTARRED QUESTION NO. 676 DUE FOR ANSWER ON 08.02.2021 REGARDING "NATIONAL CLEAN AIR PROGRAMME" RAISED BY SHRI SANJAY SINGH, HON'BLE MEMBER OF PARLIAMENT

List of 122 non-attainment cities under National Clean Air Programme

State	S.No.	City	State	S.No.	City	
Andhra Pradesh	1.	Guntur	Madhya Pradesh	62.	Bhopal	
(13)	2.	Kurnool	(06)	63.	Dewas	
	3.	Nellore		64.	Indore	
	4.	Vijayawada		65.	Sagar	
	5.	Vishakhapatnam		66.	Ujjain	
	6.	Anantapur		67.	Gwalior	
	7.	Chitoor	Meghalaya (01)	68.	Byrnihat	
	8.	Eluru	uru Nagaland (02)		Dimapur	
	9.	Kadapa		70.	Kohima	
	10.	Ongole	Orissa (07)	71.	Angul	
	11.	Rajahmundry	ındry		Balasore	
	12.	Srikakulam		73.	Bhubaneswar	
	13.	Vizianagaram		74.	Cuttack	
Assam (05)	14.	Guwahati		75.	Rourkela	
	15.	Nagaon		76.	Talcher	
	16.	Nalbari		77.	Kalinga Nagar	
	17.	Sibsagar	Punjab (09)	78.	Dera Bassi	
	18.	Silchar		79.	Gobindgarh	
Bihar (03)	19.	Patna		80.	Jalandhar	
	20.	Gaya		81.	Khanna	
	21.	Muzaffarpur		82.	Ludhiana	
Chandigarh (01)	22.	Chandigarh		83.	Naya Nangal	
Chhattisgarh (03)	23.	Bhilai		84.	Pathankot/Dera	
					Baba	
	24.	Korba		85.	Patiala	
		Raipur		86.	Amritsar	
Delhi (01)	26.	Delhi	Rajasthan (05)	87.	Alwar	
Gujarat (03)	27.	Surat		88.	Jaipur	
	28.	Ahmedabad		89.	Jodhpur	
	29.	Vadodara		90.	Kota	
Himachal Pradesh		Baddi		91.	Udaipur	
(7)		Damtal	Tamilnadu (02)	92.	Thoothukudi	
	32.	Kala Amb		93.	Trichy	
	33.	Nalagarh	Telangana (04)	94.	Hyderabad	

34.	Paonta Sahib		95.	Nalgonda	
35.	Parwanoo		96.	Patancheruvu	
36.	Sunder Nagar		97.	Sangareddy	
37.	Jammu	Uttar Pradesh	98.	Agra	
38.	Srinagar	(15)	99.	Allahabad	
39.	Dhanbad		100.	Anpara	
40.	Bangalore		101.	Bareily	
41.	Devanagere		102.	Firozabad	
42.	Gulburga		103.	Gajraula	
43.	Hubli-Dharwad		104.	Ghaziabad	
44.	Akola		105.	Jhansi	
45.	Amravati		106.	Kanpur	
46.	Aurangabad		107.	Khurja	
47.	Badlapur		108.	Lucknow	
48.	Chandrapur	ır		Moradabad	
49.	Jalgaon		110.	Noida	
50.	Jalna		111.	Raebareli	
51.	Kolhapur		112.	Varanasi	
52.	Latur	Uttarakhand (03)	113.	Kashipur	
53.	Mumbai		114.	Rishikesh	
54.	Nagpur		115.	Dehradun	
55.	Nashik	West Bengal (07)	116.	Kolkata	
56.	Navi Mumbai		117.	Asansol	
57.	Pune		118.	Barrackpore	
58.	Sangli]	119.	Durgapur	
59.	Solapur]	120.	Haldia	
60.	Ulhasnagar]	121.	Howrah	
61.	Thane]	122.	Raniganj	
	35. 36. 37. 38. 39. 40. 41. 42. 43. 44. 45. 46. 47. 48. 49. 50. 51. 52. 53. 54. 55. 56. 57. 58. 59.	35. Parwanoo 36. Sunder Nagar 37. Jammu 38. Srinagar 39. Dhanbad 40. Bangalore 41. Devanagere 42. Gulburga 43. Hubli-Dharwad 44. Akola 45. Amravati 46. Aurangabad 47. Badlapur 48. Chandrapur 49. Jalgaon 50. Jalna 51. Kolhapur 52. Latur 53. Mumbai 54. Nagpur 55. Nashik 56. Navi Mumbai 57. Pune 58. Sangli 59. Solapur 60. Ulhasnagar	35. Parwanoo 36. Sunder Nagar 37. Jammu Uttar Pradesh 38. Srinagar 39. Dhanbad 40. Bangalore 41. Devanagere 42. Gulburga 43. Hubli-Dharwad 44. Akola 45. Amravati 46. Aurangabad 47. Badlapur 48. Chandrapur 49. Jalgaon 50. Jalna 51. Kolhapur 52. Latur Uttarakhand (03) 53. Mumbai 54. Nagpur 55. Nashik West Bengal (07) 56. Navi Mumbai 57. Pune 58. Sangli 59. Solapur 60. Ulhasnagar	35. Parwanoo 96. 36. Sunder Nagar 97. 37. Jammu Uttar Pradesh 98. 38. Srinagar 100. 39. Dhanbad 100. 40. Bangalore 101. 41. Devanagere 102. 42. Gulburga 103. 43. Hubli-Dharwad 104. 44. Akola 105. 45. Amravati 106. 46. Aurangabad 107. 47. Badlapur 108. 48. Chandrapur 109. 49. Jalgaon 110. 50. Jalna 111. 51. Kolhapur 112. 52. Latur Uttarakhand (03) 113. 53. Mumbai 114. 54. Nagpur 115. 55. Nashik West Bengal (07) 116. 56. Navi Mumbai 117. 57. Pune 118. 58. Sangli 119	
